

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 851/Confdl./2022
II-2-1/2022

Bilaspur, dated the 26th April, 2022

Registry Order No. 839/Confdl./2022/II-2-1/2022 dated 20.04.2022 is modified to the extent that (i) Shri Deepak Kumar Deshahre, III Additional District and Sessions Judge, Baloda-Bazar stands transferred and posted as II Additional District and Sessions Judge, Dantewara instead of Additional District and Sessions Judge, FTSC (POCSO), Bhatapara and (ii) Smt. Jyoti Agrawal, Deputy Secretary, Chhattisgarh Human Rights Commission, Raipur stands transferred and posted as Additional District and Sessions Judge (FTC), Korba instead of II Additional District and Sessions Judge, Saraipali.

No. 852/Confdl./2022
II-2-1/2022

Bilaspur, dated the 26th April, 2022

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office:-

TABLE

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1)	Smt. Kiran Tripathi, IV Additional District and Sessions Judge, Baloda-Bazar at Bhatapara	Bhatapara	Bhatapara	Baloda-Bazar	Additional District and Sessions Judge, FTSC (POCSO)

Contd... 2/-

2)	Shri Ganesh Ram Patel, IV Additional District and Sessions Judge	Bilaspur	Raipur	Raipur	Additional District and Sessions Judge, II FTSC (POCSO)
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BY ORDER OF THE HIGH COURT

Sanjay
26.04.22
(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

Endt. No. 853/Confdl./2022
II-2-1/2022

Bilaspur, dated the 26th April, 2022

Copy forwarded to:-

- 1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 15) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.


Contd... 3/-

18)

- 1) *Shri Deepak Kumar Deshlhre, III Additional District and Sessions Judge, Baloda-Bazar,*
- 2) *Smt. Kiran Tripathi, IV Additional District and Sessions Judge, Baloda-Bazar at Bhatapara,*
- 3) *Shri Ganesh Ram Patel, IV Additional District and Sessions Judge, Bilaspur,*

for information and compliance. He/She is directed to join at his/her new place of posting on or before 07.05.2022 and send his/her handing/taking over charge report through the concerned District Judge.

- 19) *Smt. Jyoti Agrawal, Deputy Secretary, Chhattisgarh Human Rights Commission, Raipur* for information and compliance. She is directed to take charge at her new place of posting on or before 07.05.2022. She is further directed that if she is in occupation of Government accommodation, she should vacate the same on or before 07.05.2022 under intimation to this Registry.
- 20) District & Sessions Judge, Baloda-Bazar/Bilaspur for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he/she should vacate the same on or before 07.05.2022 under intimation to this Registry. He/She is also requested to send immediately the handing/taking over charge report of transferred Officer to this Registry.
- 21) District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
- 22) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 23) Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- 24) I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 25) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 28) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29) Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
- 30) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 31) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 33) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 34) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL